

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4895
ANSWERED ON:23.12.2014
ACCIDENTS IN CHEMICAL FACTORIES
Kamaraaj Dr. K.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether major chemical accidents have occurred in chemical factories;
- (b) if so, the details thereof and the casualties caused by the accidents during the last three years;
- (c) the type of chemical harmful for public;
- (d) whether the legislation/rules regarding disaster and accidents in chemical factories including safe transportation of chemicals and hazardous material are being followed strictly in the country; and
- (e) if so, the details thereof and the remedial measures taken/being taken to control sub accidents in future?

Answer

MINISTER of STATE (CHEMICALS AND FERTILIZERS) MINISTRY OF CHEMICALS & FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR).

(a) and (b): Ministry of Environment, Forest and Climate Change is the nodal Ministry to look after the issues of chemical accidents in chemical factories under the provisions of The Chemical Accidents (Emergency Planning, Preparedness, and Response) Rules, 1996. As per the available information, the details of accidents and deaths occurred in the chemical accidents are as under:-

Year	Accident	Death	Injured
2011	22	15	31
2012	12	30	16
2013	11	04	01
2014	05	-	04

(c): The list of hazardous chemicals which are harmful for public are given in Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989, framed under Environment Protection Act, 1986. (d): & (e) The Legislation & Rules, regarding disaster and accidents are being enforced by the concerned authorities. Conferences /Workshops/Seminars also organized by the Department to sensitize the industry and create awareness about safety and security issues in order to avoid accidents.